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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

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NEW DELHI: DATED: 01/10/2013

Subject:- Amendment in the description of Import Item No. 2(b) of SION H – 427 of Plastic Product Group.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the following amendments are made in the Handbook of Procedure, Vol. II (as stated in paragraph 1.1 of Vol.I):

2. In SION No. H-427 of Plastic Product Group (Product Code H) relating to export product “**PVDC coated PVC film (containing 0.900 kg PVC film and 0.100 kg PVDC coating)**”, the description of Import Item No. 2(b) ‘Aqueous Dispersion of **Vinylidene** Chloride (Total solid content 60+/-1%)’ is amended to read as “Aqueous Dispersion of **Polyvinylidene** Chloride (Total solid content 60+/-1%)”.

3. The Item Vinylidene Chloride is the Monomer and Polyvinylidene Chloride is the Polymer of Vinylidene Chloride. The Polyvinylidene Chloride Polymer is to be used for the coating of PVC Film in the manufacturing process and is the correct nomenclature of the import item. That is why this amendment was necessitated.

Effect of Amendment:

The Import Item No. 2 (b) of SION H-427 has been amended by replacing ‘Aqueous Dispersion of **Vinylidene** Chloride (Total solid content 60+/-1%)’ by “Aqueous Dispersion of **Polyvinylidene** Chloride (Total solid content 60+/-1%)”. There is no change in description of the Export Product and rest of the Import Items. Further, there is no change in quantity allowed for any import item.

Sd/-

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